

भारत सरकार
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

भारत संसद
LOK SABHA
UNSTARRED QUESTION NO. 213

(क) भारत संसदीय प्रश्न संख्या 213, 15 दिसंबर 2017, अग्राहयाना 24, 1939 (साका)

भारत संसदीय प्रश्न संख्या 213, 15 दिसंबर 2017, अग्राहयाना 24, 1939 (साका)

TO BE ANSWERED ON DECEMBER 15, 2017 / AGRAHAYANA 24, 1939 (SAKA)

भारत संसदीय प्रश्न संख्या 213, 15 दिसंबर 2017, अग्राहयाना 24, 1939 (साका)

AIR INDIA DEBT

213: DR. UDIT RAJ:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government proposes to create a Special Purpose Vehicle (SPV) to house Air India's debt and clear its balance sheet and if so, the details thereof; and
- (b) whether the creation of such an SPV will clear an anomalous situation where debts will be paid for by the Government, instead of entities which incurred them and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PON. RADHAKRISHNAN)

(a) & (b): The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 28th June, 2017 granted 'in-principle' approval for considering strategic disinvestment of Air India and five of its subsidiaries. It also decided to constitute an Air India Specific Alternative Mechanism (AISAM) to guide the process on Strategic Disinvestment of the same.

AISAM decided for creation of a Special Purpose Vehicle (SPV) for warehousing accumulated working Capital Loan not backed by any asset along with its four Subsidiaries, non-core assets, painting and artifacts and other non-operations assets of Air India Limited.
